

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6025
ANSWERED ON:05.05.2003
ENCROACHMENT IN TUGHLAKABAD
VARKALA RADHAKRISHNAN

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether the Government are aware that the land at Tughlakabad Fort which was cleared of squatters in April 2001 is being re-encroached upon by land mafia;
- (b) if so, the details thereof;
- (c) the reasons for failure to prevent such incidents; and
- (d) the response of the Government thereon and the steps taken to prevent such incidents in future?

Answer

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

(a)&(b) No encroachment has come up on the land which was cleared of squatters in April, 2001 (9th and 10th). However, a part of the land which was cleared of squatters on 17.3.2001 had been re-encroached upon immediately after the operation, by raising semi-permanent structures by the same persons who were evicted.

(c) &(d) As the pocket made free from encroachment on 17.3.2001 was located within the heavily encroached area, which could not be cleared during the one-day operation, the said pocket was re-encroached due to hostile attitude of the inhabitants. Since the matter is sub-judice in the Hon`ble Supreme Court of India, the Central Government is not in a position to initiate immediate steps to make the land encroachment-free, raise boundary wall around and develop the land aesthetically to prevent such incidents in future.